

DIVISION BENCH
COURT - II

O-207

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/666(KB)2020
IA(I.B.C)/912(KB)2024,
IA(I.B.C)/911(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05TH JULY 2024

IN THE MATTER OF	IDBI TRUSTEESHIP SERVICES LIMITED VS ASHIANA LANDCRAFT REALTY PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Suryansh Vashisth, Adv.] for both the Applicants.

ORDER

1. IA(I.B.C)/912(KB)2024 & IA(I.B.C)/911(KB)2024:

- a. In view of the Resolution Plan has already been approved, these two applications have become infructuous and therefore, **IA(I.B.C)/912(KB)2024 & IA(I.B.C)/911(KB)2024 are dismissed as infructuous.**
- b. Files be consigned to records.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**